

**GOVERNMENT OF INDIA  
MINISTRY OF RAILWAYS**

**LOK SABHA  
UNSTARRED QUESTION NO. 149  
TO BE ANSWERED ON 24.02.2016**

**DETECTION OF BOMB AT FARRUKHABAD RAILWAY STATION**

**149. DR. P. VENUGOPAL:**

**Will the Minister of RAILWAYS be pleased to state:**

- (a) whether it is true that the timely detection of a bomb by an alert patrol party minutes before departure of a passenger train averted a major tragedy in Farrukhabad railway station;**
- (b) if so, the details thereof;**
- (c) whether it is also true that the Railways is receiving hoax calls regarding bomb on board of many trains in the recent past; and**
- (d) if so, the details thereof?**

**ANSWER  
MINISTER OF STATE IN THE MINISTRY OF RAILWAYS  
( SHRI MANOJ SINHA )**

**(a) to (d): A Statement is laid on the Table of the House.**

**\*\*\*\*\***

**STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF UNSTARRED QUESTION NO. 149 BY DR. P. VENUGOPAL TO BE ANSWERED IN LOK SABHA ON 24.02.2016 REGARDING DETECTION OF BOMB AT FARRUKHABAD RAILWAY STATION.**

**(a) and (b): Yes, Madam. On 03.10.2015 at 06.10 hrs, one Improvised Explosive Device was found near parcel office of Farrukhabad Railway Station. The bomb was defused by the Police Bomb Disposal squad at 13.10 hrs. No loss of property or life was reported due to the incident. In this connection, Government Railway Police/Farrukhabad registered a case vide Cr. No. 36/15 u/s 03/04 of Explosive Substance Act, 1908 on 03.10.2015.**

**(c) and (d): Yes, Madam. The details of hoax calls regarding bomb on board trains received during the years 2013, 2014 and 2015 are as under:-**

<b>Year</b>	<b>Number of hoax calls received regarding bomb on board trains</b>
<b>2013</b>	<b>21</b>
<b>2014</b>	<b>34</b>
<b>2015</b>	<b>103</b>

**\*\*\*\***